The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir. A grant of Rs. 1.00 crore has been sanctioned so far in the current year towards scarcity relief expenditure.

(b) Does not arise.

Technical Officers in Central Water and Power Commission

7025. Shri G. Y. Krishnan: Will the Minister of **Irrigation and Power** be pleased to state:

(a) the criteria for the selection of Technical Officers from different States on deputation to the Central Water and Power Commission; and

(b) the number of technical officers from Mysore who are on deputation with the Commission?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The conditions of eligibility for appointment on deputation to the Central Water and Power Commission are laid down in Rule 30 of the Central Water and Central Power Engineering (Class I) Service Rules, 1965. Selections are made by the U.P.S.C.

(b) One at present.

उत्तर प्रदेश में सूखाग्रस्त क्षेत्रों में पेय जल का संभरण

7026. श्री सरजू पाण्डेय : क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सरकार ने सूखाग्रस्त क्षेत्रों में पीने के पानी की सप्लाई करने की व्यवस्था करने के हेतु छिद्रण कार्यों के लिये पिछले छः महीनों के दौरान बरमों (रिग मशीनों) की मांग की थी; और

(ख) यदि हां, तो छिद्रण कार्यों के लिये सरकार ने उत्तर प्रदेश को कितने बरमों की सप्लाई की है ?

स्वास्थ्य एवं परिवार नियोजन मंत्री (डा० श्रीपति चन्द्रशेखर) : (क) और (ख). उत्तर प्रदेश से ऐसी कोई प्रार्थना प्राप्त नहीं हुई थी । तथापि 16 फरवरी 1967 को स्वास्थ्य एवं परिवार नियोजन मंत्रालय में हुई मीटिंग में स्थानीय स्वायत शासन के जन स्वास्थ्य इंजीनियरी विभाग के चीफ इन्जीनियर ने बताया था कि सूखाग्रस्त क्षेत्रों में कुएं खोदने के लिये उत्तर प्रदेश सरकार को 30 रिग्जं की आवश्यकता पड़ेगी । इस मांग के पुनरीक्षण पर उन्होंने बताया कि वहां 80 रिगों से ही काम चल जायेगा । चार उन्हें उन दस रिगों में से दिये गये हैं जो यूनिसेफ ने दान दिये थे और 4 उत्तर प्रदेश के जन स्वास्थ्य इंजीनियरी विभाग ने खरीदे हैं ।

Bogus Family Planning Camps in Rajasthan

7027. Shri S. K. Tapuriah:
Shri Meetha Lal:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether Government have received any complaints that a large percentage of bogus Family Planning camps were recently set up in Rajasthan just to draw aid given from the Central Government;

(b) whether any amount was sanctioned for these camps and if so, the amount involved and also the number thereof; and

(c) the steps taken to streamline the aid conditions so that money is not diverted into wrong channels?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) No such information has been received by the Government.

(b) A grant-in-aid of Rs. 83,400 was sanctioned during 1966-67 for holding